

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: J H V DISTILLERIES & SUGAR MILLS LIMITED Date of Commencement of Liquidation: 12-02-2019; List of Stakeholders as on Date: 14-02-2020; Name of IP: Mr. Shravan Kumar Vishnoi; Last 5 digit of registration number: 10079

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				1230907				NA
2	Liquidation costs incurred till date				994782				NA
3	Secured financial creditors	1	388726859.9	1	388726859.9				NA
4	Unsecured financial creditors	7	1342868354	1	84913178		1257955176		NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	1	40216998	1	40216998				NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	1					597197000		NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		10	1771812211.9	3	516082724.9	0	1855152176	0	